

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs).  
TIS HAZARI, DELHI  
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE).  
DBA ELECTIONS-2024

No. \_\_\_\_\_/EC/DBA/2024

Dated 02.12.2024

To,

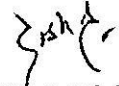
(i) Sh. Surendra Nagpal, Advocate,  
Member, Delhi Bar Association,  
Mobile No.9873033567.

(ii) Sh. Binay Shanker Tiwari, Advocate  
Member, Delhi Bar Association.  
Mobile No.9971132266.

MEETING NOTICE

In order to discuss the modalities and making necessary arrangements/preparations for smooth conduct of forthcoming Delhi Bar Association Elections, an urgent meeting has been called by the Chairperson, Election Committee, Delhi Bar Association at Chamber no.410, Extension Block, Tis Hazari Courts, Delhi on 02.12.2024 at 04:00 p.m.

You are, accordingly, requested to make it convenient to attend the meeting on the above said date and time.



(Nodal Officer)  
Election Committee,  
Delhi Bar Association

02 DEC 2024

forwarded

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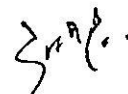
Chairperson

Election Committee

No. 69187/EC/DBA/2024

Copy to-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 4) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload the same on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.
- 5) R & I Branch (HQ), THC, Delhi.



Nodal Officer, Election Committee  
Delhi Bar Association 2024

DBA/02/12/2024